

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

ORIGINAL APPLICATION NO. 180/00036 of 2020

Tuesday, this the 14th day of January, 2020

CORAM

Hon'ble Mr.Ashish Kalia, Judicial Member

P.Balambika
W/o.P.Radhakrishnan, aged 58 years
GDSSV, Kunnamangalam Post Office
Kunnamangalam P.O
Kozhikode District
Pin -673 571
Residing at Ambadi
Near Madhayamom Press Post
Merikunnu, Kozhikode-673 012 ... Applicant

(By Advocate Mr.Babu Joseph Kuruvathazha)

Versus

1. The Senior Superintendent of Post Offices
Calicut Division, Pin – 673 005, Department of Posts
2. The Inspector of Post of Office
Kunnamangalam Sub Division
Kunnamangalam P.O
Kozhikode District
Pin 673 571, Department of Posts.
3. The Sub Post Master, Sub Post Office
Kunnamangalam, Kozhikode District
Pin -673 571

(By Advocate, Mr.P.G.Jayan,ACGSC)

This application having been heard on 14th January, 2020, the Tribunal on the same day delivered the following :

O R D E R (ORAL)

HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER

The grievance of the applicant is that she is suffering from Rheumatic Arthritis and is physically unfit to carry the postal articles. She made a detailed representation as per Annexure A-2 to respondent no.1, which is still pending.

2. Heard. Accordingly, this Tribunal dispose of this Original Application with the observation that respondent no.1 may deal with the same in a due considered manner and result of the same be communicated to the applicant within a month from the date of receipt of a copy of this order. In case, the grievance still subsists, applicant may approach this Tribunal again.

3. This Original Application is disposed of as above. No costs.

**(ASHISH KALIA)
JUDICIAL MEMBER**

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.3.

List of Annexures

Annexure A1 - True copy of the proceeding No.G3/87 dated 19.11.2019 issued by the 1st respondent

Annexure A2 - True typed copy of the representation dated 9.12.2019 submitted by the applicant before the 1st respondent.
